

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/s. WELL KNIT APPARELS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	WELL KNIT APPARELS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	03.03.1988
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai-Tamilnadu
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U18101TN1988PTC015427
5.	Address of the registered office and principal office (if any) of corporate debtor	Phase II, Plot No.A11-A14,MEPZ-SEZ,Tambaram,Chennai,TN-600045 IN
6.	Insolvency commencement date in respect of corporate debtor	13.12.2019 (NCLT Order Dated 11 th December 2019 & Received by me on 13 th December 2019)
7.	Estimated date of closure of insolvency resolution process	10 th June 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	A. R. Ramasubramania Raja, IBBI/IPA-002/IP-N00635/2018-19/11982
9.	Address and e-mail of the interim resolution professional, as registered with the Board	No.3, Sundaram Brothers Layout, Opp. to All India Radio, Trichy Road, Ramanathapuram, Coimbatore – 641045 Email: arrsraja@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	No.3, Sundaram Brothers Layout, Opp. to All India Radio, Trichy Road, Ramanathapuram, Coimbatore – 641045 Email: arrsraja@yahoo.com
11.	Last date for submission of claims	27 th December 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable

14.	(a) Relevant Forms and	Weblink: http://ibbi.gov.in/downloadform.html
	(b) Details of authorized representatives are available at:	Physical Address:No.3, Sundaram Brothers Layout, Opp. to All India Radio, Trichy Road, Ramanathapuram, Coimbatore – 641045

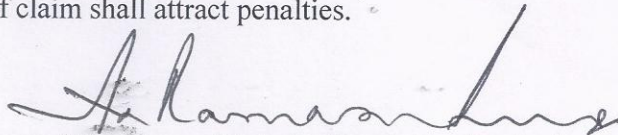
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. WELL KNIT APPARELS PRIVATE LIMITED on 11th December 2019 and the order received by me on 13th December 2019.

The creditors of M/s. WELL KNIT APPARELS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 27th December 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional

A. R. Ramasubramania Raja

IBBI/PA-002/IP-N00635/2018-19/11982

Date :13.12.2019

Place:Coimbatore

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